

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JODHPUR BENCH, NEAR RAJASTHAN HIGH COURT, POST BOX NO. 619  
JODHPUR**

**ORDER SHEET**

COURT NO. : 1

16/11/2018

O.A./290/241/2018  
[REPLY NOT FILED]

SMT AARTI BHANDARI  
-V/S-  
KENDRIYA VIDYALAYA SANGHTAN

ITEM NO:54

FOR APPLICANTS(S) Adv. : Mr. Vinay Baghmar proxy for Mr. D.S. Sodha

FOR RESPONDENTS(S) Adv.: Mr. Avinash Acharya

Notes of The Registry	Order of The Tribunal
	<p>Learned counsel for the respondents submits that the relief sought for by the applicant has already been granted and therefore OA has become infructuous.</p> <p>In view of the above submissions, the OA is dismissed as infructuous.</p> <p style="text-align: center;">( HINA P. SHAH) MEMBER (J)</p> <p style="text-align: right;">( A MUKHOPADHAYA) MEMBER (A)</p> <p style="text-align: center;">rss</p>